

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2017 &
IA NO. 479 OF 2017**

Dated: 14th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

J. K. Tyre & Industries Ltd.

.... Appellant(s)

Vs.

Rajasthan Renewable Energy Corporation Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-2

ORDER

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

List the application for stay for hearing on **07.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**